

IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B. A. No. 2289 of 2021

Vijay Munda ... Petitioner

Versus

The State of Jharkhand ... Opposite Party

Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner : Ms. Rajlakshmi Mishra ,Adv.
For the State : Mr. V.Roy ,Addl. P.P.

02 / 25.03.2021

Heard the parties through Video Conferencing.

Learned counsel appearing for the petitioner seeks permission of the court to withdraw this application.

Prayer is allowed.

Accordingly, this anticipatory bail application is dismissed as withdrawn.

(ANIL KUMAR CHOUDHARY, J.)

Smita/-